

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 46 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**D. Subrahmanya Bhat**

**..... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Anr.**

**.....Respondent(s)**

**Counsel for the Appellant (s):**

**Mr. Anantha Narayan M.G.**

**Counsel for the Respondent(s):**

**Mr. Anand K. Ganesan for R.1**  
**Ms. Swapna Seshadri for R.2**

**ORDER**

The learned counsel for the Appellant has already filed his Written Submissions.

Mr. Anand K. Ganesan, the learned counsel for the Respondent is filing his Written Submissions today in the Registry after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js